

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 163
TO BE ANSWERED ON 04.12.2023**

COMPLIANCE OF SAFETY AND LABOUR ISSUES

**163. SHRI CHANDRA SEKHAR SAHU:
SHRI RAHUL RAMESH SHEWALE:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether there is a need to address safety and labour issues in the context of India's rapid economic growth and its integration into global markets;**
- (b) if so, the details thereof;**
- (c) the details of the mechanism with the Government to check compliance of safety and labour issues in the country particularly in Odisha and Maharashtra;**
- (d) whether non-compliance could lead to non-tariff trade barriers, impeding our growth story; and**
- (e) if so, the steps taken by the Government to strengthen the safety and labour issues in the country?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (e): The Government has enacted the Factories Act, 1948, for ensuring the occupational safety, health and welfare of the workers employed in the factories registered under the Act. There are elaborate provisions pertaining to health, safety, welfare, hazardous processes, working hours, penalties and procedures etc. under the Act and the rules framed thereunder.

The Factories Act, 1948 and the rules framed thereunder are enforced by States / Union Territories through their Chief Inspector of Factories (CIF) / Director of Industrial Safety & Health (DISH).

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Non-compliance at work place may lead to unsafe conditions and unsafe acts which may result into accident / dangerous occurrence leading to loss of life, property and damage to working environment. This leads to loss of productivity at work place eventually impeding the production at work place.

The Occupier and Managers of the factories registered under the Act are required to comply with the provisions of the Factories Act, 1948 and rules framed thereunder. In case of violations of any of the provisions thereof, the CIF / DISH of the States / UTs are empowered to initiate penal action against the occupier and manager of the factories.

As per the information received by DGFASLI from States / Union Territories, the details of prosecution and conviction under section 92 and 96 - A of the Factories Act, 1948 for the calendar years 2020 to 2022 is at Annexure.

Further, the Factories Act, 1948 has been subsumed in the Occupational Safety, Health and Working Conditions Code, 2020. The Code has been notified on 29th September, 2020.

Annexure

Annexure referred to in reply of part (a) to (e) of Lok Sabha Unstarred Question No. 163 to be answered on 04.12.2023 raised by Shri Chandra Sekhar Sahu and Shri Rahul Ramesh Shewale regarding Compliance of Safety and Labour Issues.

Prosecutions and Convictions under Section 92 and 96 A of Factories Act 1948

| S. No. | State/UT | 2020 | | | | | |
|--------------|-----------------------------|----------------------------|--------------------------|-------------------------|--------------------|-----------------|--------------------|
| | | No. of prosecutions | | | No. of convictions | Penalty imposed | |
| | | pending from previous year | launched during the year | decided during the year | | Imprisonment | Total fine imposed |
| 1 | Andaman and Nicobar Islands | # | # | # | # | # | # |
| 2 | Andhra Pradesh | 1281 | 256 | 18 | 8 | # | 317000 |
| 3 | Arunachal Pradesh | # | # | # | # | # | # |
| 4 | Assam | 133 | 5 | # | # | # | # |
| 5 | Bihar | 243 | 20 | # | # | # | # |
| 6 | Chandigarh | # | # | # | # | # | # |
| 7 | Chhattisgarh | 364 | 204 | 108 | 98 | # | 4554501 |
| 8 | DD & DNH | # | # | # | # | # | # |
| 9 | Delhi | 206 | 30 | 33 | 33 | # | 70000 |
| 10 | Goa | 12 | 1 | 1 | # | # | # |
| 11 | Gujarat | 16397 | 1466 | 379 | 379 | # | 3615800 |
| 12 | Haryana | 9157 | 2180 | 912 | 598 | # | 3522500 |
| 13 | Himachal Pradesh | 427 | 44 | # | # | # | # |
| 14 | Jammu and Kashmir | 26 | 16 | 10 | 10 | # | 49000 |
| 15 | Jharkhand | 369 | 11 | 1 | # | # | # |
| 16 | Karnataka | 694 | 103 | 83 | 27 | 8 | 1172000 |
| 17 | Kerala | 197 | 33 | 24 | 14 | # | 246000 |
| 18 | Lakshadweep | * | * | * | * | * | * |
| 19 | Madhya Pradesh | 2112 | 98 | 4 | # | # | 114000 |
| 20 | Maharashtra | 2481 | 405 | 226 | 224 | # | 6408000 |
| 21 | Manipur | # | # | # | # | # | # |
| 22 | Meghalaya | # | # | # | # | # | # |
| 23 | Mizoram | # | # | # | # | # | # |
| 24 | Nagaland | # | # | # | # | # | # |
| 25 | Odisha | 2606 | 77 | # | # | # | # |
| 26 | Puducherry | 5 | 4 | 4 | # | # | # |
| 27 | Punjab | 1102 | 9 | 16 | 2 | 1 | 256700 |
| 28 | Rajasthan | 283 | 31 | 4 | # | # | 60000 |
| 29 | Sikkim | * | * | * | * | * | * |
| 30 | Tamil Nadu | 10927 | 2231 | 1089 | 1067 | 1 | 10242500 |
| 31 | Telangana | 2668 | 184 | 111 | 98 | # | 1840000 |
| 32 | Tripura | 4 | # | # | # | # | # |
| 33 | Uttar Pradesh | 2391 | 70 | 5 | 5 | # | 194000 |
| 34 | Uttarakhand | 19 | 12 | 19 | # | # | # |
| 35 | West Bengal | # | # | # | # | # | # |
| Total | | 54104 | 7490 | 3047 | 2563 | 10 | 32662001 |

Data Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of State/UT.

Note: (i) *: There are no registered factories in this State/UT.
(ii) #: Data not reported by the CIF/NIL Data.

Prosecutions and Convictions under Section 92 and 96 A of Factories Act 1948

| S. No. | State/UT | 2021 | | | | | |
|--------------|-----------------------------|----------------------------|--------------------------|-------------------------|--------------------|-----------------|--------------------|
| | | No. of prosecutions | | | No. of convictions | Penalty imposed | |
| | | pending from previous year | launched during the year | decided during the year | | Imprisonment | Total fine imposed |
| 1 | Andaman and Nicobar Islands | # | # | # | # | # | # |
| 2 | Andhra Pradesh | 1562 | 602 | 215 | 215 | # | 3459500 |
| 3 | Arunachal Pradesh | # | # | # | # | # | # |
| 4 | Assam | 22 | # | # | # | # | # |
| 5 | Bihar | 263 | 30 | # | # | # | # |
| 6 | Chandigarh | # | # | # | # | # | # |
| 7 | Chhattisgarh | 460 | 178 | 181 | 104 | # | 15861000 |
| 8 | DD & DNH | # | # | # | # | # | # |
| 9 | Delhi | 203 | 32 | 15 | 32 | # | 159000 |
| 10 | Goa | 17 | 6 | 3 | 2 | # | 60000 |
| 11 | Gujarat | 17484 | 2312 | 1376 | 1285 | # | 13022500 |
| 12 | Haryana | 8146 | 3120 | 2541 | 1823 | # | 7302500 |
| 13 | Himachal Pradesh | 471 | 26 | 34 | 34 | # | 623000 |
| 14 | Jammu and Kashmir | 31 | 17 | 7 | 7 | # | 20000 |
| 15 | Jharkhand | 367 | 16 | 1 | # | # | # |
| 16 | Karnataka | 714 | 88 | 80 | 30 | 6 | 1172000 |
| 17 | Kerala | 207 | 31 | 37 | 26 | 2 | 683500 |
| 18 | Lakshadweep | * | * | * | * | * | * |
| 19 | Madhya Pradesh | 2206 | 91 | 30 | # | # | 1554000 |
| 20 | Maharashtra | 2429 | 547 | 412 | 83 | # | 5675500 |
| 21 | Manipur | # | # | # | # | # | # |
| 22 | Meghalaya | # | # | # | # | # | # |
| 23 | Mizoram | # | # | # | # | # | # |
| 24 | Nagaland | # | # | # | # | # | # |
| 25 | Odisha | 2683 | 60 | 3 | # | # | # |
| 26 | Puducherry | 5 | 8 | 7 | # | # | 440000 |
| 27 | Punjab | # | # | # | # | # | # |
| 28 | Rajasthan | 310 | 22 | 7 | # | # | 655000 |
| 29 | Sikkim | * | * | * | * | * | * |
| 30 | Tamil Nadu | 7559 | 1682 | 1335 | 1297 | # | 12149000 |
| 31 | Telangana | 2825 | 179 | 144 | 72 | # | 1935000 |
| 32 | Tripura | 8 | 1 | 2 | 2 | # | 11000 |
| 33 | Uttar Pradesh | # | # | # | # | # | # |
| 34 | Uttarakhand | 12 | 20 | 19 | # | # | # |
| 35 | West Bengal | # | # | # | # | # | # |
| TOTAL | | 47984 | 9068 | 6449 | 5012 | 8 | 64782500 |

Data Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of State/UT.

Note: (i) *: There are no registered factories in this State/UT.
(ii) #: Data not reported by the CIF/NIL Data.

Prosecutions and Convictions under Section 92 and 96 A of Factories Act 1948

| S. No. | State/UT | 2022 | | | | | |
|--------------|-----------------------------|----------------------------|--------------------------|-------------------------|--------------------|-----------------|--------------------|
| | | No. of prosecutions | | | No. of convictions | Penalty imposed | |
| | | pending from previous year | launched during the year | decided during the year | | Imprisonment | Total fine imposed |
| 1 | Andaman and Nicobar Islands | # | # | # | # | # | # |
| 2 | Andhra Pradesh | 1925 | 269 | 168 | 137 | # | 2526000 |
| 3 | Arunachal Pradesh | # | # | # | # | # | # |
| 4 | Assam | 22 | 26 | # | # | # | # |
| 5 | Bihar | 273 | 34 | # | # | # | # |
| 6 | Chandigarh | # | # | # | # | # | # |
| 7 | Chhattisgarh | 457 | 238 | 238 | 144 | # | 19198000 |
| 8 | DD & DNH | # | # | # | # | # | # |
| 9 | Delhi | 220 | 30 | 49 | 49 | # | 614000 |
| 10 | Goa | 22 | 2 | 2 | 1 | # | 50000 |
| 11 | Gujarat | 14619 | 2806 | 3890 | 1497 | # | 22444000 |
| 12 | Haryana | 6814 | 4787 | 3256 | 1946 | # | 10924200 |
| 13 | Himachal Pradesh | # | # | # | # | # | # |
| 14 | Jammu and Kashmir | 41 | 13 | # | # | # | # |
| 15 | Jharkhand | 412 | 33 | 2 | # | # | # |
| 16 | Karnataka | 613 | 194 | 155 | 86 | 10 | 3311100 |
| 17 | Kerala | 216 | 22 | 45 | 37 | # | 811000 |
| 18 | Lakshadweep | * | * | * | * | * | * |
| 19 | Madhya Pradesh | # | # | # | # | # | # |
| 20 | Maharashtra | 2546 | 481 | 457 | 377 | # | 14526000 |
| 21 | Manipur | # | # | # | # | # | # |
| 22 | Meghalaya | # | # | # | # | # | # |
| 23 | Mizoram | # | # | # | # | # | # |
| 24 | Nagaland | # | # | # | # | # | # |
| 25 | Odisha | # | # | # | # | # | # |
| 26 | Puducherry | 6 | 1 | 1 | # | # | 90000 |
| 27 | Punjab | # | # | # | # | # | # |
| 28 | Rajasthan | 325 | 20 | 13 | 4 | # | 15000 |
| 29 | Sikkim | * | * | * | * | * | * |
| 30 | Tamil Nadu | # | # | # | # | # | # |
| 31 | Telangana | # | # | # | # | # | # |
| 32 | Tripura | 8 | 4 | 4 | 2 | # | 90000 |
| 33 | Uttar Pradesh | # | # | # | # | # | # |
| 34 | Uttarakhand | 13 | 19 | 19 | # | # | # |
| 35 | West Bengal | # | # | # | # | # | # |
| TOTAL | | 28532 | 8979 | 8299 | 4280 | 10 | 74599300 |

Data Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of State/UT.

Note: (i) *: There are no registered factories in this State/UT.
(ii) #: Data not reported by the CIF/NIL Data.
